

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

7. C.P.(IB)-296(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **20.07.2018**

NAME OF THE PARTIES: K K Construction

V/s

ValechaPiletech Infra Pvt. Ltd.

SECTION 9 of Companies Act, 2013.

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**ORDER**

Both sides present and submits that there is a likelihood of  
settlement of this matter. List this matter on 02.08.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)